NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.8/BB/18	-	For compliance of additional information raised by Registry	252(3)	Pixel Estate Services Pvt Ltd

SL. NAME (IN CAPITAL) BINOU MADHAVA KG

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ACS 50748

PETITION TO WHOM

PETITION TO WHOM

COP (8800)

MOD: 74060 78555

ORDER

PCS for Petitioner Company is present. He reported that, he has submitted compliance memo in the registry yesterday. Hence, notice is ordered to be issued to ROC-Karnataka, Bangalore. Registry to prepare notice and PCS for Petitioner Company is directed to collect it from the registry and to serve it on ROC-Karnataka, Bangalore and to file proof of service. Meanwhile, PCS for Petitioner Company is directed to file Affidavit as per directions of the Tribunal. List it on 09/02/2018.

Member (T)

Member (J)